

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 16.02.2024**

**Misc. Application No. 1699 of 2023**  
**In**  
**Appeal No. 614 of 2023**

Mr. K L A Padmanabhasa & Anr. ...Appellants

Versus

Securities and Exchange Board of India & Anr. ...Respondents

Ms. Tanya Gupta, Advocate i/b Joby Mathew & Associates for Appellants.

Mr. Sumit Rai, Advocate with Ms. Shefali Shankar, Mr. Nishit Dhruva, Ms. Rasika Ghate and Mr. Dhruv Kapadia, Advocates i/b MDP & Partners for Respondent No. 1.

Mr. Robin Shah and Mr. Abishek Venkatraman, Advocates i/b Bodhi Legal for Respondent No. 2.

**ORDER:**

1. Misc. Application is dismissed as not maintainable.

Ms. Meera Swarup  
Technical Member

16.02.2024  
msb